

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4576
ANSWERED ON:30.08.2011
INSURANCE FOR FARMERS
Rawat Shri Ashok Kumar

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government proposes to formulate insurance scheme for the farmers through the leading Insurance Companies to compensate damage to the crops due to natural calamity; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): To fulfill the insurance requirement of farmers/cultivators against crop damages due to natural calamities, pests & disease and adverse weather conditions, four crop insurance schemes namely, National Agricultural Insurance Scheme (NAIS – introduced in Rabi 1999-2000), Pilot Weather Based Crop Insurance Scheme (WBCIS – introduced in Kharif 2007), Pilot Coconut Palm Insurance Scheme (CPIS – introduced in 2009-10) and Pilot Modified National Agricultural Insurance Scheme (MNAIS- introduced in Rabi 2010-11), are being implemented by the Government of India in the country.